Declaration of Assets and Liabilities

The Pashian, son/daughter/wife of Late Harihar Pashan

mysel					e, bank balan	
A.	f, my spouse and of Details of mova (Assets in joint in			t of joint owne	rship will also	have to be
given	) Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
No. (i)	Çash	2,000/-	J97 MANTI 5,000/-	Rahul Kuman		4
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SAVI N 4 40,000 APProx	The state of the s	SAVINY 10,000/-	-	
(iii)	Bonds, Debentures and Shares in companies	×	×	*	×	ĸ
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	×	×	×	×	×
(v)	Motor Vehicles (details of make, etc.)	×	×	Splender two Wheeler	×	×
(vi)	Jewellery (give details of weight and value)	x	Gold .	901d	×	× e

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependent here means a person substantially dependent on the income of the employee.

दिपम पासनान २५/1/2024

## Details of Immovable assets

[Note: Properties in Joint ownership indicating the extent of joint ownership will

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Nil	٨	X	×	~
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	×	potent mugeug	Ø.	×	K
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	*	×	×	×	~
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	×	*	×	*	*
(v)	The second of th	-				

I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Personal Lean amount 10 Lac bi	
(a)	(i) Loans from Banks	NIL		
(0)	(ii) Loans from financial institutions	1		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	×	×	
	(b) dues to departments dealing with supply of water	×	×	
	(c) dues to departments dealing with supply of electricity	×	~	

दिपक पाझग्रन २५/1/2024

	(d) dues to departments dealing with telephones	*	X
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	×	×
	(f) Other dues, if any	×	×
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN-BYRPP6574	*
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	*	¥
	(iii) Sales Tax [Only in case of proprietary business]	*	4
	(iv) Property Tax		

C. Personal De	etail	
GPF/CPF/PRAN No.	:-	PTS / BLA- 116 3
Gender	:-	M (M/F)
Date of Birth	1*	15-101977 (DD/MM/YYYY)
Class/Group	:-	(A/B/C)
Cadre		BIHAR: LESISTATIVE ASSEMBLY P47* (Full Name e.g. B.A.SBihar Administrative Service,  B.S.S Bihar Secretariat Service etc.)
Home District	:-	PATNA BIHAR
I hereby ( knowledge and b		Signature 24/1/2024
		Name of Employee: DEEPAK PASWAN
Place: PATNA		Designation: D. FFICE ATTENPANT
Date: 13.62. 2	3	Department: Blyor Legislative Assembly

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.